

OPEN COURT
Central Administrative Tribunal, Allahabad Bench,
Allahabad

Original Application No.330/00454/2016

This the 10th day of September, 2018

Hon'ble Mr. Justice Bharat Bhushan, Member (J)

Smt. Maya Devi wife of late Sree Ram Dulare Chowkidar resident of House No. 457 Mohalla Rajrooppur, Marg No. 7, Allahabad.

Applicant

By Advocate: Sri Vidya Bhushan Srivastava

Versus

1. Union of India through Secretary, Ministry of Defence, South Block, New Delhi.
2. Chief Controller Defence Accounts, Woolen Batar Road Palam, New Delhi.
3. Chief Controller Defence Accounts Pension, Allahabad.
4. Assistant Controller Defence Accounts Pension (Administration) Allahabad.

Respondents

By Advocate: Sri L.M.Singh

ORDER

HON'BLE MR. JUSTICE BHARAT BHUSHAN, MEMBER (J)

Heard learned counsel for parties.

2. Learned counsel for respondents argues that this O.A. is not sustainable for simple reason that the applicant is now more than 60 years of age.
3. On the other hand, learned counsel for applicant has submitted that Sri Anil Yadav, son of deceased employee has moved application for compassionate appointment and the impugned order dated 18.9.2013 (Annexure No.2) pertains to applicant Anil Yadav. However, Anil Yadav son of

deceased employee is not party in this O.A. Learned counsel for applicant wants to withdraw this O.A.

4. Accordingly, O.A. is dismissed as withdrawn. No order as to costs.

**(JUSTICE BHARAT BHUSHAN)
MEMBER (J)**

HLS/-